

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

29

C.P No. 1153/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
V/s.
Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29	Vinit D. Patel	Advocate for Corp - Debtor	

Vinit D. Patel also
for
An. Abirudha i/b
financial creditor

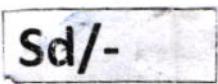
Pravin Wagle



ORDER

CP No.1153/ I&BP/NCLT/MB/MAH/2017

On the submissions made by the Corporate Debtor Counsel and the
submissions made by the Petitioner Counsel for settling this matter, at their
request, list this matter on 11.8.2017 for reporting settlement.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)